

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 386
TO BE ANSWERED ON 03.02.2023

MENTAL HEALTH COUNSELLING IN SHELTER HOMES

386: SHRI HEMANT TUKARAM GODSE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether shelter homes for women and children currently offer mental health counselling in the country;
- (b) if so, the details thereof along with the number of such homes, State/UT-wise;
- (c) whether there exists any monitoring protocol to ensure that mental health counselling is provided in all shelter homes; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Ministry of Women and Child Development implements various Schemes which have the provision of shelter homes for providing medical care, including mental health counseling, to the women and children who are in difficult circumstances or are without any social and economic support. The details of such Schemes are given below:

Shakti Sadan: Under the newly approved Mission Shakti, Swadhar Greh for women in difficult circumstances and Ujjawala Homes for Prevention of Trafficking have been merged and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home. This is aimed at creating a safe and enabling environment for the women in distress situations and difficult circumstances. State/UT-wise list of functional Shakti Sadans (Swadhar Grehs and Ujjawala Homes) is at **Annexure-I**.

Mission Vatsalya: Mission Vatsalya Scheme under which support is provided to States and UT Governments for delivering services for children in need and in difficult circumstances. The Child Care Institutions (CCIs) established under the scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc. and covers both rural and urban children. The scheme supports 24x7 outreach helpline services for children in distress. This service is available through a dedicated toll free number, 1098 which can be accessed by children in crisis or by adults on their behalf from any place in the geographical location of India. The number of shelter homes/CCIs (as on 31.03.2022) is at **Annexure-II**.

(c) & (d) Under Section 53 of the JJ Act, 2015 (as amended in 2021) provides for setting up of Management Committee in every CCIs to manage the institution and monitor the progress of every child. The JJ Model Rules also provide for constitution of Management Committees in every institution for the management of the institution and monitoring the progress of every child. The Management Committees are required to set-up a complaint and redressal mechanism in every CCI. A Suggestion Box for children is to be placed at a place easily accessible to children, away from the office set-up and closer to the residence or rooms or dormitories of the children.

Further, in 2020, the Ministry of Women and Child Development in collaboration with National Institute of Mental Health & Neurosciences (NIMHANS), Bengaluru established Support, Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress (SAMVAD), a national initiative & integrated resource for child protection, mental health, & psychosocial care, that provides training and capacity building and other forms of guidance and technical supports, to child protection functionaries who work in children's shelter home across the country. SAMVAD's training equips child protection functionaries with knowledge and skills in child interviewing and inquiry (embedded in contexts of risk and vulnerability), identification of and first level responses to common emotional, assistance at secondary and tertiary mental healthcare facilities. As per information received from NIMHANS, SAMVAD has reached 5,419 child protection functionaries in 14 States and 2 Union Territories across 410 Districts.

The Ministry of Women and Child Development implements the component of One Stop Centre under which integrated services such as Medical aid, Psycho-social counseling, Police facilitation, Legal aid and counseling etc. provided under one roof to the needy and distressed women. The Ministry of Women and Child Development through National Institute of Mental Health and Neuro Sciences (NIMHANS) has also provided basic and advanced training under the project named 'Stree Manoraksha' to the staff of One Stop Centres (OSCs) across the country on handling psycho-social and mental health care needs to support the women facing violence and women in distress.

Besides this the Hub for Empowerment of Women (HEW) are envisaged at National, State and District levels for monitoring of activities.

Annexure-I

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 386 FOR ANSWER ON 03.02.2023 REGARDING MENTAL HEALTH COUNSELLING IN SHELTER HOMES ASKED BY SHRI HEMANT TUKARAM GODSE, HON'BLE MEMBER OF PARLIAMENT (LS).

State/UT-wise list of functional Shakti Sadans (Swadhar Grehs and Ujjawala Homes)

S. No.	Name of State	Shakti Sadans	
		(Number of Swadhar Greh)	(Number of Ujjawala Homes)
1.	Andaman & Nicobar Islands	1	0
2.	Andhra Pradesh	21	5
3.	Arunachal Pradesh	1	0
4.	Assam	17	19
5.	Chandigarh	1	0
6.	Chhattisgarh	2	2
7.	Delhi	2	0
8.	Goa	2	1
9.	Gujarat	6	0
10.	Himachal Pradesh	1	0
11.	Jammu & Kashmir	2	0
12.	Jharkhand	5	2
13.	Karnataka	51	14
14.	Kerala	7	2
15.	Madhya Pradesh	15	0
16.	Maharashtra	10	4
17.	Manipur	23	22
18.	Meghalaya	2	0
19.	Mizoram	11	1
20.	Nagaland	2	0
21.	Odisha	52	16
22.	Punjab	2	0
23.	Rajasthan	8	1
24.	Sikkim	1	0
25.	Tamil Nadu	35	0
26.	Telangana	18	2
27.	Tripura	3	0
28.	Uttar Pradesh	13	0
	Uttrakhand	0	2
30.	West Bengal	33	1
	Total	347	94

Annexure-II

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 386 FOR ANSWER ON 03.02.2023 REGARDING MENTAL HEALTH COUNSELLING IN SHELTER HOMES ASKED BY SHRI HEMANT TUKARAM GODSE, HON'BLE MEMBER OF PARLIAMENT (LS).

Details of Shelter Homes/CCIs supported under Mission Vatsalya Scheme (erstwhile Child Protection Services (CPS) Scheme) as on 31.03.2022

S. No.	State	Children Homes	Open Shelters	Specialised Adoption Agencies (SAA)
		No. Assisted	No. Assisted	No. Assisted
1	Andhra Pradesh	56	5	15
2	Arunachal Pradesh	5	0	2
3	Assam	35	5	18
4	Bihar	31	0	25
5	Chhattisgarh	42	9	12
6	Goa	15	2	2
7	Gujarat	59	3	13
8	Haryana	25	12	6
9	Himachal Pradesh	30	4	1
10	Jammu and Kashmir	11	0	2
11	Jharkhand	24	2	9
12	Karnataka	74	35	36
13	Kerala	19	3	8
14	Madhya Pradesh	46	9	27
15	Maharashtra	22	13	17
16	Manipur	47	17	9
17	Meghalaya	37	4	4
18	Mizoram	32	0	6
19	Nagaland	23	2	4
20	Odisha	83	12	27
21	Punjab	13	0	6
22	Rajasthan	60	20	33
23	Sikkim	14	3	3
24	Tamil Nadu	182	11	21
25	Tripura	19	4	6
26	Uttar Pradesh	38	13	24
27	Uttarakhand	9	4	5
28	West Bengal	62	38	26
29	Telangana	37	0	14
30	Andaman & Nicobar	10	0	1
31	Chandigarh	5	0	2
32	Dadra & Nagar Haveli and Daman & Diu	2	1	1
33	Ladakh	0	0	0
34	Lakshadweep	1	0	0
35	National Capital Territory of Delhi	24	9	3
36	Puducherry	23	1	2
	Total	1215	241	390
